

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 93 OF 2017**

**Dated: 19<sup>th</sup> February, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**NTPC Limited**

**... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Venkatesh  
Mr. Pratyush Singh  
Mr. Vikas Maini

Counsel for the Respondent(s) : Mr. Ravin Dubey for R-2

**ORDER**

Learned counsel for respondent No.2 seeks three weeks time to file reply. He may file the same on or before 13.03.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **11.04.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**